

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:620

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Will the Minister of PLANNING be pleased to state:

- (a) whether the Government proposes to set up a National Authority for issuing Unique Identification Number (UIN) to its citizens;
- (b) if so, the details thereof outlining aims and objectives and functions of such an Authority;
- (c) the time by which it is expected to issue the unique numbers to all its citizens;
- (d) the modalities and objectives behind issuing such number;
- (e) the role of the State Governments in this regard;
- (f) the funds allocated/being allocated for the UIN Scheme?

Answer

MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARYAFFAIRS(SHRI V. NARAYANASAMY)

(a): Unique Identification Authority of India (UIDAI) has been established as an attached office of the Planning Commission vide gazette notification dated 28th January, 2009 for issuing Unique Identification Numbers to all residents of the country.

(b): UIDAI shall have the responsibility to lay down plan and policies to implement UID Scheme, generate and assign UID number to all resident Indians, shall own and operate UID database and be responsible for its updation and maintenance on an ongoing basis.

(c): UID number would be available for use by the first set of users in one year after the required staff and budgets are sanctioned.

(d): Initially it is proposed to create UID database using the electoral database – 2009 from the Election Commission of India. This database would be enriched through two way linkages with initial partner database namely Ration Card Database of department of Food and Public distributions (PDS) and Below Poverty Line (BPL) database created from Socio Economic Household Survey conducted by Ministry of Rural Development. This database will be validated through field verification.

This initiative has the objective of generating and assigning Unique Identification Numbers for the entire resident population of the country. This is an important initiative for improving the delivery and effective monitoring of development and welfare schemes, inclusive banking and also from the security perspective. It is proposed to seed the UID numbers into various databases maintained by different agencies for identification and ease of operation.

(e): States have a very important role to play in the successful implementation as well as in the roll out of UID initiative. While UIDAI would be responsible for central level policy making, the project would be implemented at the State/UT level by its State/UT units. Since UIDAI would not have a field team, it would depend on the State support to enable it to carry out all policy and operational level activities involved in UID implementation.

(f): Rs.100.00 crore has been allocated for the UID initiative during the Annual Plan 2009-10 in the interim budget.